

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

**THE HONOURABLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR. JUSTICE SHAJI P. CHALY**

MONDAY, THE 6th DAY OF APRIL, 2020/17th CHAITHRA, 1941

W.P.(C). TMP-17 OF 2020

PETITIONERS:-

1. Faizal N, Aged 33 years,
(Faizal Kulappadam), S/o A.Nazimudeenlebba, State General Secretary,
Indian National Youth Congress, Kollam, Residing at Puthen Veedu ,
Nedumpana, Nedumpana P.O., Kollam 691 578.
2. Arun Raj, aged 36 years, S/o.Rajan Pillai District President,
Indian National Youth Congress Kollam Residing at Kannathazhathu House,
Cherusseribhagam, Chavara P.O 691 583 Kollam District.

By Adv. Sri. Jomy K. Jose

RESPONDENTS:-

1. The District Collector Civil Station, Kollam - 691 001
2. The Station House Officer Kannanalloor Police Station, Kollam,
Kollam District, Pin - 691 576.
3. The District Medical Officer Kollam P.O, Kollam - 691 001.
4. State of Kerala, Represented by its Chief Secretary Government Secretariat,
Thiruvananthapuram - 695 001.

By Sri.Renjith Thampan, Addl. Advocate General
Sri.P. Narayanan, Sr. Government Pleader

This Writ Petition having come up for orders on 06/04/2020, the Court on the same day passed the following:-

p.t.o.

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

WP(C).TMP-17 OF 2020

Dated this the 6th day of April, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

After hearing the rival submissions for some time, we deem it appropriate to adjourn this case to tomorrow [7.4.2020] so as to ascertain the outcome of the discussions proposed between the petitioners and the District Collector with regard to the petitioners participation in the food distribution undertaken by the respondents through the community kitchen at Nedumpana Panchayat, Kollam District.

Post tomorrow [7.4.2020].

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**